

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 261 OF 2016 &
IA NO. 546 OF 2016**

Dated: 12th December, 2017

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

SEI Kathiravan Power Pvt. Ltd.

Vs.

TANGEDCO & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

This matter could not be taken up due to administrative reasons.

List the matter on **12.02.2018.**

COURT MASTER